

THE HIGH COURT OF KERALA

A3-12/2020

Kochi-682 031  
Dated:30.06.2020

NOTICE

There will be a reference at 10.15 a.m., on Wednesday, 1<sup>st</sup> July, 2020, in the Chief Justice's Court touching the sad demise of Justice B.N. Patnaik, former Judge of the High Court of Kerala, limiting the number of participants to the minimum, as strict guidelines issued by the Government, in the light of COVID-19 pandemic, are in force.

The participants for the reference will be the Honourable Chief Justice, the Honourable Judges of the Administrative Committee, the Registrar General, the Advocate General, the President of the High Court Advocates' Association and the President of the Kerala Women Lawyers Federation/ representative, the Assistant Solicitor General of India / representative, the Director General of prosecution/ representative, the President of the Senior Advocates' Association / representative, the Additional Advocates- General, Ernakulam (2), the Senior Standing Counsel, Government of India (Taxes), the State Attorney and the Chairman, Bar Council of Kerala as per the directions of the Honourable the Chief Justice.

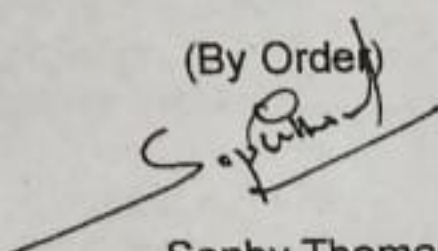
The Honourable the Chief Justice, the learned Advocate-General and the President of the High Court Advocates' Association will speak on the occasion.

The reference shall be followed by observing silence for two minutes in the Court Hall, everyone standing up.

The programme will be streamed live on the link <https://justicebnpatnaikobituary.blogspot.com>

Regular sitting of the Courts shall commence at 11.00 a.m.

(By Order)

  
Sophy Thomas,  
Registrar General

To

The Advocate- General, Ernakulam  
The Director General of Prosecutions & Public Prosecutor, Ernakulam  
The Additional Advocates-General, Ernakulam (2 copies)  
The Additional Director General of Prosecutions, Ernakulam (2 copies)  
The President, Kerala High Court Advocates' Association, Ernakulam

p.t.o.

The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam  
The State Attorney, Advocate General's Office, Ernakulam  
The Secretary, Kerala High Court Advocates' Association, Ernakulam  
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam  
The Secretary, Indian Law Institute, Ernakulam  
The Senior Counsel, Government of India (Taxes), Ernakulam  
The Assistant Solicitor General of India, Ernakulam  
The Chairman, Bar Council, Ernakulam  
The President of Kerala Federation of Women Lawyers, Ernakulam  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam  
The Director of the Kerala Judicial Academy, Athani.

(The contents of this notice may also be brought to the notice of the  
Director (Academics), Kerala Judicial Academy)

The Additional Director of the Kerala Judicial Academy, Athani.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam  
The Joint Registrars, High Court  
The Deputy Director of the Kerala Judicial Academy, Athani.  
The Assistant Director of the Kerala Judicial Academy, Athani.  
The Deputy Registrars, High Court  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Finance Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrars and Chief Librarian, High Court  
The Assistant Registrars in charge of Decree, 'K' and Court Officers' Sections,  
High Court

The Court Officer to the Chief Justice, High Court  
The P.A. & Addl. P.A. to the Chief Justice, High Court  
The Private Secretaries to Judges, High Court.  
The Court Officers attending the Courts  
The Security Officer, High Court  
The Assistant Engineer, High Court  
The Superintendent(Vehicles), High Court  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to the Additional Registrar (General Administration),  
High Court

All Sections, High Court  
The Court Officers' Section and 'K' Section.  
The Kerala Judicial Academy, Athani.  
The Civil Sergeants, High Court  
The Court Keepers Wing, High Court  
The IT Section, High Court  
The Administrative Records Section, High Court  
The Notice Board, High Court  
The File/Stock File.

**Copy submitted to : The Honourable Judges**